## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.05 / KB/2016

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name of the Company	Axis Nirman & Industries LtdVersus-Hotel Birsa Pvt.Ltd. & Ors		
Under Section	241/242	e en so consengos.	
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
3. BINAY KA 3. ARITRAM	11TRA, ADV ZI R. UPADHYAY, ADV ASV, ADV		Mepadhyay 3/1/01/18
1. REETOBRUTO KUMAR MITHA, Adul 2. PATITA PASAN BISHWAR, Adul 3. KULDIP MALLICK Adv			3/1/201
1. ANIRBAN RAY 2. PRITHWIRAJ SINHA Appearing 3. ISHANI SENGUPTA fooi R-49 4. POOJA AGIARWAL			Poga for 31/1/2010
1. ASIF F	HUSSAIN -	for Resp. 1	Interior 2018

/ P.T.O.

## ORDER

Ld. Counsel for the petitioners as well as Ld. Counsel for the respondent nos. 1, 4 and 7 is present.

Applicants of I.A. No. 491/KB/2017 have sought for an interim order. However, this is a special bench and the case is to be heard by regular bench. Hence, Ld. Counsel for the applicant has prayed for an adjournment. Prayer is granted. Therefore, for hearing of interim application along with the main C.P. is posted to 09/02/2018.

Sd

(Jinan K.R.) Member (J)